

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 759 OF 2019 IN
APPEAL NO. 212 OF 2019

Dated : 11th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

**Southern Power Distribution Company of Andhra Pradesh
Ltd. & Anr.**

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. S.B. Upadhyay, Sr. Adv.
Mr. Anand Kumar Shrivastava
Mr. Shivam Sinha
Mr. Nishant Talwar
Mr. Nishant Kumar

Counsel for the Respondent(s)

: Mr. M.G. Ramachandran, Sr. Adv.
Mr. Pulkit Agrawal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Shreshth Sharma
Ms. Anukriti Jain
Ms. Molshree Bhatnagar for R-3

ORDER

Respondents who have not yet filed replies, shall file their respective replies within two weeks' time i.e. on or before 26.07.2019 with advance copy to the other side. Thereafter, rejoinder shall be filed within two weeks' time i.e. on or before 13.08.2019 with advance copy to the other side.

List the stay application for hearing on **27.08.2019**.

(Ravindra Kumar Verma)

Technical Member

mk/pk

(Justice Manjula Chellur)

Chairperson